Title: Regarding Women Reservation Bill, 1999.

SHRIMATI SONIA GANDHI (AMETHI): Mr. Speaker Sir, in the President''s Address, the President has made a prominent mention of the intention of the Government to provide 33 per cent reservation for women. When this issue was raised in this House last week, the Government reiterated its intention once again. We have only three days left before the adjournment of this House sine die. There is no sign of the Bill being introduced, let alone the Bill being discussed and passed. I would like to know the real intention of the Government. I would like to know from the Government as to whether it intends to pass this Bill before this House rises for the millenium. This is our demand. Thank you.

">

श्री मुलायम सिंह यादव (सम्भल) : अध्यक्ष महोदय, किसी भी कीमत पर महिला आरक्षण बिल इस रूप में सदन में लाने की ज़रूरत नहीं है। यह पूरा का पूरा डैमोक्रेसी पर हमला है। जिस तरह से यह बिल बनाया गया है उस रूप में इसको यहां पेश करने की ज़रूरत नहीं है।

... (व्यवधान)
समाजवादी पार्टी हमेशा इसका विरोध करती रही है। हम चाहेंगे कि इसको पेश नहीं करें। इसमें ओ.बी.सी. और मुसलमानों के आरक्षण का भी प्रावधान होना चाहिए।

... (व्यवधान)
">

">... (Interruptions)

">MR. SPEAKER: Hon. Members, please take your seats.

">... (Interruptions)

">श्री मुलायम सिंह यादव : हमने हमेशा कहा है कि जब तक मुसलमानों, बैकवर्ड लोगों को इसमें आरक्षण नहीं दिया जायेगा

... (व्यवधान)
">

">अध्यक्ष महोदय : पहले आप बैठ जाइये

">

">

... (व्यवधान)
">

">श्री मुलायम सिंह यादव : सबसे पहले रिकार्ड पर होना चाहिए, उसके बाद लाइये। ... (व्यवधान)

">

">MR. SPEAKER: I think, the Government has already said twice in this House that they are going to introduce the Bill...

">... (Interruptions)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN): Mr. Speaker, Sir, I reiterate again the Government''s intention to introduce the Women''s Reservation Bill in this very Session itself.

">As far as passing of the Bill is concerned, it is in the hands of the Lok Sabha and not in the Government''s hands...(Interruptions) I would like the Leader of the Opposition to understand that as far as passing of the Bill is concerned, it is in the hands of this august House and not in the Government''s hands. We can only introduce the Bill. Passing of it is left to the House...(Interruptions)

">डॉ. रघुवंश प्रसाद सिंह (वैशाली) : अध्यक्ष महोदय, बी.जे.पी. और कांग्रेस मिल गये हैं

... (व्यवधान)
">

">श्री मुलायम सिंह यादव : अध्यक्ष महोदय, बी.जे.पी. और कांग्रेस एक हो रहे हैं

... (व्यवधान)
ये दोनों एक हो गये हैं

... (व्यवधान)
यह एक गंभीर मामला है ... (व्यवधान)">

">अध्यक्ष महोदय : आप बैठ जाइये।

">

">

... (व्यवधान)
">

">अध्यक्ष महोदय : मैं आपको बाद में बुलाता हूं।

">

">

... (व्यवधान)
">

">अध्यक्ष महोदय : आप भी बोल सकते हैं। पहले आप बैठ जाइये।

">

">SHRI T.M. SELVAGANPATHI (SALEM): Sir, let them introduce the Bill. About passing of the Bill, let the House take any decision. They are not to worry about the passing of the Bill...(Interruptions)

">MR. SPEAKER: Now, Shri Indrajit Gupta to speak.

">... (Interruptions)

SHRI INDRAJIT GUPTA (MIDNAPORE): Mr. Speaker, Sir, you may kindly consult the record of the proceedings. Last Friday, the hon. Minister of Parliamentary Affairs said about it...(Interruptions)

">MR. SPEAKER: I have called Shri Indrajit Gupta to speak. Please take your seat.

">... (Interruptions)

">MR. SPEAKER: Nothing should go on record except Shri Indrajit Gupta"s speech.

">(Interruptions) *

">MR. SPEAKER: Please take your seat.

">श्री धर्म राज सिंह पटेल (फूलपुर) : अध्यक्ष महोदय, जब तक पिछड़ों, अल्पसंख्यकों को आरक्षण नहीं दिया जायेगा

... (व्यवधान)
">

">अध्यक्ष महोदय : आप बैठ जाइये।

">

">1208 hrs.

">(इस समय श्री धर्म राज सिंह पटेल सभा पटल के निकट

">

">फर्श पर खड़े हो गए)

">

">MR. SPEAKER: Shri Patel, please go back to your seat. This is too much.

">1208 hrs.

">(इस समय श्री धर्म राज सिंह पटेल अपने स्थान पर

">

">वापस चले गए।)

">

">SHRI INDRAJIT GUPTA : If I am not mistaken, last Friday, when many hon. Members had raised the same issue, the hon. Minister of Parliamentary Affairs had stated that in the coming week it would be introduced...(Interruptions)

">MR. SPEAKER: Please take your seat.

">श्री धर्म राज सिंह पटेल : अध्यक्ष महोदय, कांग्रेस, बी.जे.पी. और सी.पी.आई. सब लोग आपस में मिल गये हैं

... (व्यवधान)
">

">1209 hrs.

">(इस समय श्री धर्म राज सिंह पटेल

">

">सभा पटल के निकट फर्श पर खड़े हो गए।)

">

">--

">* Not Recorded.

">MR. SPEAKER: Shri Patel, please go back to your seat. This is too much. What is this?

">1209 hrs.

">(इस समय श्री धर्म राज सिंह पटेल

">

">अपने स्थान पर वापस चले गए।)

">

">श्री धर्म राज सिंह पटेल : अध्यक्ष महोदय, ये दोनों आपस में मिल गए हैं। ... (व्यवधान)

">

">MR. SPEAKER: Please cooperate with the Chair. What is this?

">... (Interruptions)

">SHRI INDRAJIT GUPTA : When several hon. Members had raised this issue last week, the hon. Minister of Parliamentary Affairs, last Friday, had stated that this Bill would be introduced in the coming week...(Interruptions)

">श्री धर्म राज सिंह पटेल : आप हमारी सदस्यता ले लीजिए, हम अपनी सदस्यता देने के लिए तैयार हैं

... (व्यवधान)
आप हमारी सदस्यता खत्म कर दीजिए

... (व्यवधान)
">

">MR. SPEAKER: Mr. Patel, please take your seat. Otherwise, I will take action against you.

">... (Interruptions)

">SHRI INDRAJIT GUPTA : Sir, the hon. Minister had stated that Government has every intention of bringing this Bill. I understand that many Members have some objections to the various provisions of the Bill and all that.

">अध्यक्ष महोदय : मुलायम सिंह जी, प्लीज आप अपने मैम्बर को कहें कि वे बैठ जाएं। यह ठीक नहीं है।

">

">

... (व्यवधान)
">

">श्री इन्द्रजीत गुप्त : जब बहस होगी, तब इन तमाम सवालों को आप उठा सकते हैं और बोल सकते हैं, आपको कौन रोक रहा है?

... (व्यवधान)
">

">श्री मुलायम सिंह यादव : आप बोलिए दादा, आपको कौन रोक रहा है।

... (व्यवधान)
">

">श्री इन्द्रजीत गुप्त : मैं कैसे बोलूं? जब आप इतना चिल्ला रहे हैं, तो मैं कैसे बोल पाऊंगा?

... (व्यवधान)
">

">श्री धर्म राज सिंह पटेल : अध्यक्ष महोदय, सदन में देश के ८५ प्रतिशत लोगों की आवाज को दबाया जा रहा है।

... (व्यवधान)
">

">SHRI INDRAJIT GUPTA : He had stated that that hon. Members would find the Bill included in the List of Business this week. This is the assurance he had given. I think, I am not mistaken about that. (Interruptions) This is what I understood.

">MR. SPEAKER: Nothing will go on record, except what Shri Indrajit Gupta says.

">(Interruptions) ... (Not recorded)

">SHRI INDRAJIT GUPTA : Sir, he had said that hon. Members would find the Bill in the List of Business before the House this week. But now he does not say anything further about it. (Interruptions) The session is about to end. (Interruptions)

">THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN): Mr. Speaker, Sir, we have still three days to go; before the House adjourns, we will introduce it. (Interruptions)

">अध्यक्ष महोदय : मुलायम सिंह जी, यह क्या है। आप अपनी पार्टी के मैम्बर को रोकिए। यह ठीक नहीं है।

">

">

... (व्यवधान)
">

">श्री मुलायम सिंह यादव : अध्यक्ष जी, आपने मुझे बोलने का समय दिया, फिर आपने मुझे नहीं बोलने दिया और लोगों को समय दे दिया।

">

">MR. SPEAKER: Shri Mulayam Singh Yadav, please understand, he is the `Father of the House" and he is a very senior Member. That is why I have given him a chance.

">श्री मुलायम सिंह यादव : अध्यक्ष महोदय, यह बात ठीक है कि वे फादर आफ दि हाउस हैं, इसलिए उन्हें बोलने का समय दिया जाए, लेकिन हमें भी तो बोलने का समय दिया जाना चाहिए।

">

">अध्यक्ष महोदय, समाजवादी पार्टी महिला आरक्षण विरोधी नहीं है और न ही राष्ट्रीय जनता दल महिला आरक्षण विरोधी है। सवाल इतना ही है कि वर्तमान विधेयक जिस स्वरूप का है, उसके चलते हिन्दुस्तान के जनप्रतिनिधि और जनता का संबंध खत्म हो जाएगा। यदि यह आरक्षण रोटेशन के अनुसार लागू होता है, तो जनप्रतिनिधि और जनता का जो गहरा रिश्ता है, वह खत्म हो जाएगा।

">

">महोदय, दूसरी बात मैं यह कहना चाहता हूं कि

... (व्यवधान)
">

">श्री माधवराव सिंधिया (गुना) : अध्यक्ष महोदय, यह कोई डिस्कशन नहीं है। जब इसके ऊपर बहस हो, तब इस प्रकार की दलीलें दे सकते हैं।

... (व्यवधान)
">

">श्री मुलायम सिंह यादव : सिंधिया जी, मैं आपसे कुछ कम नहीं हूं। आप जैसे बहुत लोगों को मैंने सुना है। मुझे आपसे सीखना नहीं है। आप कृपया मुझे बोलने दें। ... (व्यवधान)

">

">अध्यक्ष महोदय, आपने मुझे इजाजत दी है। अध्यक्ष महोदय, जहां तक बी.जे.पी. और कांग्रेस का सवाल है, हमने पहले ही कहा है, ये दोनों एक हैं और इसी कारण ये महिला आरक्षण लागू कर के जो पिछडे परिवारों, गरीब परिवारों, दलित परिवारों, मुस्लिम परिवारों के जो लोग हैं और जो इस देश के ९० प्रतिशत लोगों की आवाज है, जो आवाज यहां बुलन्द होती है, उन लोगों को इस महिला आरक्षण विधेयक के माध्यम से वंचित किए जाने का षडयंत्र कांग्रेस और बी.जे.पी. का है। इन दोनों ने मिलकर देश को बर्बाद किया है और जो संसदीय जनतंत्र, लोक तंत्र बचा है, उसको भी ये समाप्त करना चाहते हैं।

">

">अध्यक्ष महोदय, प्रधान मंत्री जी ने वायदा किया था कि आम सहमति से यह विधेयक प्रस्तुत और पास होगा, लेकिन महोदय, आम सहमति नहीं बनाई गई है और इसको पेश करने का कार्यक्रम चल रहा है। मेरा विचार है कि इस आम सहमति बनाने की आवश्यकता है। मेरा आग्रह है कि जैसा प्रधान मंत्री जी ने वायदा किया था कि आम सहमति से इसे पेश किया जाएगा, वह आम सहमति अभी तक नहीं बनी है, इसलिए जब आम सहमति हो जाए, तब इस बिल को लाया जाए। जो विधेयक यहां पेश किया जाए, वह संशोधन करके पेश किया जाए।

... (व्यवधान)
">

">MR. SPEAKER: Shri Mulayam Singh Yadav, you are discussing the merits of the Bill without any Bill before the House.

">... (Interruptions)

">MR. SPEAKER: How can you discuss the merits of the Bill now? You can discuss it only when the Bill is before the House.

">श्री मुलायम सिंह यादव (सम्भल) : अध्यक्ष जी, अगर सदस्यता लेंगे, तो हम सदस्यता भी दे देंगे, लेकिन इतनी बड़ी उपेक्षा हम बर्दाश्त नहीं कर सकते हैं। अगर बहुमत के बल पर इस तरीके से विधेयक पास किया जाएगा, तो वह लोक तंत्र के हित में नहीं होगा। आपका बहुमत है इसलिए आप इसे यहां पास तो कर सकते हैं, लेकिन हम उनकी आवाज उठा रहे हैं जिनका देश में बहुमत है क्योंकि हम गरीबों की उपेक्षा बर्दाश्त नहीं कर सकते ।

">

">श्री मुलायम सिंह यादव जारी इसलिए हमारी आवाज सुनी जाये।

... (व्यवधान)
सरकार की तरफ से जो वायदा किया गया है, उसके मुताबिक आम सहमति जब हो जाये, उसके बाद ही यह बिल पेश किया जाये। ... (व्यवधान)">

">MR. SPEAKER: How can you discuss the entire thing? The Bill is not before the House.

">... (Interruptions)

">MR. SPEAKER: The Leader of the Opposition raised something. That is why I called the Minister.

">... (Interruptions)

">MR. SPEAKER: There is no Bill before the House.

">... (Interruptions)

">MR. SPEAKER: You please understand it.

">SHRI K. YERRANNAIDU (SRIKAKULAM): Mr. Speaker, Sir, I am asking the hon. Minister for Parliamentary Affairs. ... (Interruptions)

">MR. SPEAKER: Are you on the same point?

">... (Interruptions)

">MR. SPEAKER: What is this?

">... (Interruptions)

SHRI K. YERRANNAIDU : What is the problem in introducing the Bill tomorrow? First of all, that is my question. ... (Interruptions) The introduction of the Bill should be there. ... (Interruptions) We can discuss it later. ... (Interruptions) The NDA has given an assurance to this country. The TDP has also given an assurance to this country. Therefore, it could be introduced tomorrow or day-after-tomorrow.

">MR. SPEAKER: Anything from the Government"s side?

">SHRI PRAMOD MAHAJAN: No. ... (Interruptions)

">MR. SPEAKER: No, no; it has already been replied to.

">... (Interruptions)

">MR. SPEAKER: Please understand that since the Leader of the Opposition raised the matter, I called the Minister and he had given the reply.

">... (Interruptions)

">MR. SPEAKER: On the same subject, is there anything from the Government"s side?

">SHRI PRAMOD MAHAJAN: I have told hundred times that we will introduce it in this session. ... (Interruptions)

">MR. SPEAKER: He has already said it.

">... (Interruptions)

">MR. SPEAKER: No, no; they are going to introduce the Bill in this session. Now, Shri T. Govindan will speak.

">... (Interruptions)

">MR. SPEAKER: Nothing should go on record except what Shri T. Govindan says.

">(Interruptions) *

">MR. SPEAKER: Hon. Members, please understand that since the Leader of the Opposition raised the matter, I asked the Government to reply. They have already said that they are serious to introduce the Bill in this session. Please understand it.

">... (Interruptions)

">MR. SPEAKER: Shri Madhavrao Scindia, I cannot compel the Government.

">Now, Shri T. Govindan.

">... (Interruptions)

">MR. SPEAKER: How can the Chair decide about `today" or `tomorrow"? The Government has already said about it.

">... (Interruptions)

">MR. SPEAKER: What is this?

">---

">* Not Recorded.

">श्री विजय गोयल (चांदनी चौक) : अध्यक्ष महोदय, ये सदन का ध्यान डायवर्ट कर रहे हैं।

... (व्यवधान)
इसलिए हमारे पक्ष को नहीं रखने दे रहे।

... (व्यवधान)
">

">SHRI P.H. PANDIYAN (TIRUNELVELI): Sir, we condemn the attitude of the Government. This Government is not able to fulfill the commitment which it made to the people of this country. Therefore, we walk out in protest... (Interruptions)

">1223 hours

">(At this stage, Shri P.H. Pandiyan and some other

">hon. Members left the House.)

">SHRI BASU DEB ACHARIA (BANKURA): Sir, the Minister of Parliamentary Affairs has not said anything on the Women"s Reservation Bill. Therefore, we also walk out in protest ... (Interruptions)

">1224 hours

">(At this stage, Shri Basudeb Acharia and some other

">hon. Members left the House.)

">श्रीमती रीना चौधरी (मोहनलालगंज) : मेरे संसदीय क्षेत्र मोहनलालगंज के विधान सभा क्षेत्र के अंतर्गत एक रसूलपुर बगिया गांव है। वहां के गांववासी कुछ लोगों के आतंक से पीड़ित हैं।

... (व्यवधान)
">

">MR. SPEAKER: Please understand. You are disturbing the House. How can I accommodate all of you at a time? You have not given notice and you are disturbing the House. Please take your seat.

">... (Interruptions)

">श्री विजय गोयल : अध्यक्ष महोदय, ये सदन का ध्यान डायवर्ट कर रहे हैं। ... (व्यवधान) इसलिए हमारे पक्ष को नहीं रखने दे रहे।

... (व्यवधान)
">

">डॉ. रघुवंश प्रसाद सिंह :हम ५० फीसदी आरक्षण के पक्ष में हैं। लेकिन ५० फीसदी आरक्षण में बैकवर्ड महिलाओं, अनुसूचित जाति-जनजाति की महिलाओं, माइनौरिटीज महिलाओं का भी हिस्सा होना चाहिए।

">... (व्यवधान)
">

">डा. रघुवंश प्रसाद सिंह जारी सरकार ने बार-बार ऐलान किया है कि कन्सैन्सस के आधार पर काम करेंगे। ... (व्यवधान) यह वचन भंग नहीं होना चाहिए।

... (व्यवधान)
">

SHRI CHANDRA SHEKHAR (BALLIA, U.P.): Sir, I am sorry that I came a little late, I was not able to hear the observation made by the Leader of the Opposition. This matter has been raised many a time in this House and in the earlier Houses also. There were objections from certain friends and they were very valid objections.

">I remember, some time back, Shri Sharad Yadav, who happens to be the Minister now, was the most vocal person against this Bill. The same was raised by Shri Lallu Prasad and very strongly by Shri Mulayam Singh Yadav. What they said and what my friend, the stormy person in the House, has just said, `there is apprehension" and genuine apprehension that the very character of the Lok Sabha will be changed if this Bill is passed. That is why, the Government time and again said that it would try to evolve a consensus. If it does not happen, I do not know, what is the urgency to divide the House further on this issue?

">There are other matters. My friend, the Law Minister must be having so many problems before him to solve. Let us try to evolve a consensus and only then bring this Bill. Otherwise, there will be more fragmentation, there will be more disorder in this House... (Interruptions)

">PROF. A.K. PREMAJAM (BADAGARA): Sir, let us pass this Bill as it is... (Interruptions)
MR. SPEAKER: Please take your seat, Madam.

SHRI CHANDRA SHEKHAR : Mr. Speaker Sir, some people talk about intentions. It is not intention that counts in politics, but the result that counts. What will be the result if this Bill is passed? We must have some sight in the future also. We should not do it, in order to get something out of this immediately, in the electoral battle. That thought should not guide us. I shall very humbly request that we should not try to divide this House not only in numbers but in psychology and in mental make up also when enough trouble is there in this country in future.

I am sorry -- my friend, the Minister of Parliamentary Affairs is here -- I do not know, what was the intention when the Leader of the Opposition and the Prime Minister were talking about CTBT without the information given to any of us. We do not count, I know, but the future of the nation counts and that is more vital issue than this reservation issue is... (Interruptions)

MR. SPEAKER: No, that matter is over.